

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

5. **IA-1790/2024 in C.P.(IB)/188(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.05.2024**

NAME OF THE PARTIES: **Aditya Birla Finance Limited**
Vs
Delta Iron And Steel Company Private Limited

SECTION: 7, 19(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. Adv. Vedanshi Shah i/b Mahalakshmi Ganpathy, Ld. Counsel for the Applicant/Liquidator in IA-1790/2024 present.
2. At the request of the Counsel for the Liquidator, list this matter on **24.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)